

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 271 OF 2017 &
IA NO. 1607 OF 2018**

Dated: 13th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Hubli Electricity Supply Company Ltd. & Ors. Appellant(s)
Versus
Udupi Power Corporation Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. D. L. Chidananda
Mr. Ashvind Kumar

Counsel for the Respondent(s) : Mr. Ishaan Mukherjee for R-1

ORDER

Issue notice to the proposed Respondent on IA No.1607 of 2018
(*Appl. for impleadment*) returnable on 18.03.2019. Dasti, in addition, is
permitted.

List the matter on **18.03.2019.**

(S. D. Dubey)
Technical Member
Pr/pk

(Justice Manjula Chellur)
Chairperson